

14.11½ hrs.

STANDING COMMITTEE ON URBAN AND RURAL  
DEVELOPMENT

## Tenth Report—Presented

*[English]*

SHRI PALA K.M. METHEW (Idukki); i beg to present the Tenth Report (Hindi and English versions) of the Committee on Urban and Rural Development on the Nehru Rozgar Yojana — Ministry of Urban Development and Minutes of Sittings of the Committee relating thereto.

14.12 hrs.

STANDING COMMITTEE ON HUMAN RESOURCE  
DEVELOPMENT

## Thirteenth and Fourteenth Reports—Laid

*[English]*

DR. VASANT NIWRUTTI PAWAR (Nasik): I beg to lay on the Table a copy each (Hindi and English versions) of the Thirteenth and Fourteenth Reports of the Department-related Parliamentary Standing Committee on Human Resource Development on the Prevention of Apartheid in Sports Bills, 1989, and on the Yoga Undertakings (Taking over of Management) Bill, 1994 respectively

14.12½ hrs.

STANDING COMMITTEE ON SCIENCE AND  
TECHNOLOGY, ENVIRONMENT AND FORESTS

## Fifteenth Report—Laid

*[English]*

SHRI SHARAD DIGHE (Bombay North Central): I beg to lay on the Table a copy (Hindi and English versions) of the Fifteenth Report of the Standing Committee on Science and Technology, Environment and Forests on the Annual Report (1993-94) of the Department of Space Remote Sensing Application Projects and the Satellite Based Disaster Warning System. *(Interruptions)*

14.13 hrs.

MR. CHAIRMAN: Please listen, Now Matters under Rule 377. This is your business. Do you not want Matters under Rule 377 to be taken up?... *(Interruptions)*

MR. CHAIRMAN: Now, the House will take up Matters under Rule 377... *(Interruptions)*

MR. CHAIRMAN: Now, the House will take up matters under Rule 377. *(Interruptions)*

MR. CHAIRMAN: Now, we can start. You have had enough. We can start now... *(Interruptions)*

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK): It is unfortunate that

hon. Members are delaying discussion on this important matter. They are stalling the proceedings. ... *(Interruptions)*

MR. CHAIRMAN: You have had enough time. Now, go back to your seats please... *(Interruptions)*

MR. CHAIRMAN: I can allow all of you to speak. All of you can speak one by one, please... *(Interruptions)*

MR. CHAIRMAN: Take your seats. I will allow you to speak. Instead of shouting here, why do not you speak? ... *(Interruptions)*

SHRI MUKUL WASNIK: Sir, I request you that the Supplementary Demand for Grant (Railways) may be taken up for consideration ... *(Interruptions)*

MR. CHAIRMAN: I am allowing Shri Basudeb Acharia to speak ... *(Interruptions)*

SHRI BASUDEB ACHARIA (Bankura). Sir, I want to speak on this ... *(Interruptions)*

MR. CHAIRMAN: Yes, You will speak. ... *(Interruptions)*

MR. CHAIRMAN: You can go back to your seat. I will allow you to speak. ... *(Interruptions)*

MR. CHAIRMAN: Shri Basudeb Acharia will continue his speech now. ... *(Interruptions)*

SHRI BASUDEB ACHARIA: Sir, you may first control the House. How can I speak now? ... *(Interruptions)*

MR. CHAIRMAN: Hon. Members can go back to their seats. Shri Basudeb Acharia wants to speak.

14.24 hrs.

*[MR. SPEAKER in the Chair]...**(Interruptions)*

MR. SPEAKER: The House stands adjourned to meet again at 4 p.m.

14.25 hrs.

*The Lok Sabha then adjourned till Sixteen of the Clock.*

16.00 hrs.

*The Lok Sabha re-assembled at Sixteen of the Clock.**[MR. SPEAKER in the Chair]**(Interruptions)**[English]*

SHRI JASWANT SINGH (Chittorgarh): Mr. Speaker, Sir, holding your office in the high regard that we do, and holding you, in person, with esteem that we do, I am very mindful of the discussions that we have had in your Chamber. But our grievance against the Government's obduracy and obstinacy stays. We are also mindful of the legislative responsibility of this House, particularly in respect of financial business. But as we cannot compromise with our difficulties, with the attitude of this Government about corruption in high places, about accountability of the Executive to the Legislature and about probity in public life, with no disrespect to you, Sir at all, I would seek permission to walk out of this House with the rest of my Party Members.